BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

T.P No. 338/KB/2017 CP-353/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd November 2017, 10.30 A.M

Name of the Company		Shah Sponge & Power Ltd & Ors.		
Under Section		391(2) & 394		
SI. No.	Representa LE	ative (IN CAPITAL ETTERS)		Signature with date
Mos. Marji Shuteria, Adu Petitioners Am				An.
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ORDER

Ld. Counsel for the petitioners made a request for granting further time. Prayer is allowed. 3 weeks' time is granted.

List on 01/12/2017.

(Jinan K.R.)

Sid

Member (J)

Sd

(Vijai Pratap Singh) Member (J)